

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1
26.03.2021
C.P.C/350/6/2020
O.A./350/476/2014

RATAN LAL DAS
-V/S-
MR SANJIV ROY & ORS

LIBRARY

ITEM NO:19
FOR APPLICANTS(S) Adv. : Mr. N. Roy
FOR RESPONDENTS(S) Adv.: Mr. K. Sarkar

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Ld. counsel for the alleged contemnors submits that a speaking order has been issued in this matter.</p> <p>Since speaking order has been issued in this matter, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p>It goes without saying that the applicant/petitioner is at liberty to file a fresh application if further aggrieved.</p> <p> (DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p> (BIDISHA BANERJEE) MEMBER (J)</p> <p>SS</p>